

23.1.2001

Hon'ble Mr.S.Dayal, AM
Hon'ble Mr.Rafiq Uddin, JM

None for the applicant. Shri S.K.Pandey
proxy counsel for Shri A.Sthalekar, Learned
Counsel for the respondents. Adjourned.

List this case for order on 21.3.01.

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JM

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AM

kkc

21.3.01

Hon'ble Rafiq Uddin JM
Hon'ble Gen K.K. Srivastava AM

None for the applicant even on
revised list. Shri A. Sthalekar for the
respondents is on adjournment on the
ground of illness.

The O.A. is dismissed in default.

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AM

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JM

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